

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 1342
TO BE ANSWERED ON THE 18th December, 2018

WPI of Drugs

†1342. SHRI MANSHANKAR NINAMA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has formulated any policy regarding increase in Wholesale Price Index (WPI) of drugs under which prices of the same cannot be revised before five years except on the application of the company itself or on the order of competent court;
- (b) if so, the details thereof;
- (c) whether the Government has laid down norms related to power of the National Pharmaceutical Pricing Authority in fixing the maximum prices of drugs; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI MANSUKH L. MANDAVIYA)**

(a): No, Madam.

(b): In view of reply to (a) above, does not arise.

(c): Yes, Madam.

(d): The prices of drugs are fixed by National Pharmaceutical Pricing Authority (NPPA) as per provisions of DPCO, 2013.

XXXXXX